

II. खाद्य निगम अधिनियम, 1964 के धारा 45 की उपधारा (5) के अधीन भारतीय खाद्य निगम (कर्मचारी वृन्द) (तृतीय संशोधन) विनियम, 1990 को प्रकाशित करने वाली खाद्य और नागरिक पूर्ति मन्त्रालय (खाद्य विभाग) की अधिसूचना सं. 55 दिनांक 26 जुलाई, 1990 की एक प्रति (अंग्रेजी तथा हिन्दी में)। [पुस्तकालय में रखी गई। दंखिए सं. एल. टी. 1406/90]

III. भारतीय मानक ब्यूरो अधिनियम, 1986 की धारा 39 के अधीन भारतीय मानक ब्यूरो (वैज्ञानिक काडर में भर्ती) संशोधन विनियम, 1990 को प्रकाशित करने वाली अधिसूचना सा. का. नि. सं. 700(अ), दिनांक 8 अगस्त, 1990 की एक प्रति (अंग्रेजी तथा हिन्दी में)।

[पुस्तकालय में रखी गई। दंखिए सं. एल. टी. 1405/90]

Amendments to Various Banks' Regulations.

SHRI JAGDEEP DHANKHAR : Madam, on behalf of SHRI ANIL SHASTRI : I lay on the Table, under sub-section (4) of section 19 of the Banking Companies (Acquisition and Transfer of Undertakings) Act, 1980, a copy each (in English and Hindi) of the amendments to the following Banks' Regulations :—

1. Indian Overseas Bank (Officers) Service Regulations, 1979.
2. Indian Overseas Bank Officers' Employee (Discipline & Appeal) Regulations, 1976.
3. Union Bank of India (Officers) Service Regulations, 1979.
4. Syndicate Bank (Officers) Service Regulations, 1979.
5. Indian Bank (Officers) Service Regulations, 1979.
6. Indian Bank Officers Employees (Discipline & Appeal) (Amendment) Regulation, 1976.

7. Indian Bank Officer Employees* (Conduct) Regulations, 1976.
8. Punjab National Bank (Officers) Service Regulations, 1979.
9. Dena Bank (Officers) Service Regulations, 1979.
10. Dena Bank Officers Employees (Discipline & Appeal) Regulations, 1976.
11. Allahabad Bank (Officers) Service Regulations, 1979.
12. Oriental Bank of Commerce (Officers)) Service Regulations, 1982.
13. Punjab and Sind Bank (Officers) Service Regulations, 1982.
14. Vijaya Bank (Officers) Service Regulations, 1982.

Placed in Library, See No. LT-1486/90 to 1498/90 for 1 to 14.] Statements Showing the action taken by Government on various assurances, promises and undertakings given during various sessions.

SHRI JAGDEEP DHANKHAR : I lay on the Table the following statements (in English and Hindi) showing the action taken by Government on the various assurances, promises and undertakings given during the sessions shown against each ;—

- (1) Statement No. XXVHI—Hundred and Thirty-fifth Session, 1985.
- (2) Statement No. XXV—Hundred and Thirty-ninth Session, 1986.
- (3) Statement No. XXVI—Hundred and Fortieth Session, 1986.
- (4) Statement No. XXIV—Hundred and Forty-second Session, 1987.
- (5) Statement No. XXJII—Hundred and Forty-second Session, 1987.
- (6) State No. XX—Hundred and Forty-fourth Session, 1987.

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(7) Statement No. XVII—
Hundred and Forty-fifth Session,
1988.

(8) Statement No. XVI—
Hundred and Forty-sixth Session,
1988.

(9) Statement No. XV—
Hundred and Forty-seventh
Session, 1988.

(10) (Statement No. XII—
Hundred and Forty-eighth
Session, 1988.

(11) Statement No. X — Hundred
and Forty-ninth Session, 1990.

(12) Statement No. IX—
Hundred and Fifty-first Session,
1989.

(13) Statement No. XIII — Hundred,
and Fifty-first Session, 1989.

(14) Statement No. V — Hundred
and Fifty-second Session, 1989.

(15) Statement No. IV Hundred
and Fifty-third Session, 1990

(16) Statement No. H — Hundred
and Fifty-fourth Session, 1990

Placed in Library. See No. LT-1502/ 90
to 1517/90 for (1) to (16)].

REPORTS OF THE COMMITTEE ON THE WELFARE OF SCHEDULED CASTES AND SCHEDULED TRIBES

SHRI N. E. BALARAM (Kerala) :
Madam, I lay on the Table a copy each (in
English and Hindi) of the following
Reports of the Committee on the Welfare of
Scheduled Castes and Scheduled Tribes :—

(i) Second Report of the Committee on
action taken by Government on the
recommendations contained in the 48th
Report (Eighth Lok Sabha) on the Ministry
of Commerce-Reservations for and em-
ployment of Scheduled Castes and
Scheduled Tribes in State Trading
Corporation of India Limited.

(ii) Report of the Study Tour Of Study
Group of the Committee on its visit to
Bangalore, Goa, Pune and Bombay during
June, 1990.

REPORTS OF THE COMMITTEE ON PUBLIC UNDERTAKINGS

SHRI DIPEN GHOSH (West Bengal.) :
Madam, I lay on the Table a copy each (in
English and Hindi) of the following Reports
of the Committee on Public Undertakings
:—

(i) First Report on action taken by
Government on the recommendations
contained in their Forty-fifth Report (Eighth
Lok Sabha) on Bharat Earth Movers Limited.

(ii) Fifth Report on action taken by
Government on the recommendations
contained in their Forty-fourth Report
(Eighth Lok Sabha) on Shipping
Corporation of India Limited.

REPORT OF THE COMMITTEE ON SUBORDINATE LEGISLATION

SHRI SUKOMAL SEN (West Ben-
gal) : Madam, I present the Eighty-third
Report (in English and Hindi) of the •
Committee on Subordinate Legislation.

DEMAND FOR SETTING UP SEPA- RATE CONSTITUTIONAL DEVELOP- MENT BOARDS FOR THE BACKWARD REGIONS OF VIDARBHA, MARATHWADA AND KONKAN IN MAHARASHTRA

SHRI NARESH C. PUGLIA (Maha-
rashtra) : Madam, ...

THE DEPUTY CHAIRMAN : Please go
back. Don't come on to the well.

SHRI VITHALRAO MADHAVRAO
JADHAV (Maharashtra) :